

37 *Doordarshan*
Broadcast/Telecast of Special Programmes for SC/ST

2728. SHRI SHIBU SOREN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the special programmes, if any, which are being broadcast/telecast for the benefit of Scheduled Castes and Scheduled Tribes; and

(b) the details of such programmes for the next six months?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) All India Radio and Doordarshan put out a number of programmes for weaker sections of the society including Scheduled Castes/Scheduled Tribes.

As these programmes are mounted by a large number of All India Radio Stations and Doordarshan Kendras, the details of such programmes are not kept centrally in a compiled form.

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Relief to Displaced Persons of Bokaro Steel Plant

2729. SHRI SHIBU SOREN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the area of land acquired for Bokaro Steel Plant on which steel plant, offices, houses for labourers, schools, colleges, hospitals, and other welfare facilities are provided;

(b) the areas of land on which people are settled who are neither employees of the company nor displaced persons;

(c) the area of vacant land at present;

(d) the details of the alternative plots provided to the displaced persons for the construction of houses, markets, or shops and other facilities provided to them for earning their livelihood;

(e) whether Government propose to provide opportunities to those displaced persons by giving them priority in

jobs; allotment of shops, workshops and other means of livelihood; and

(f) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Total area of land acquired for Bokaro Steel Plant stands at 31030.47 acres out of which areas measuring 17208.02 acres and 10114.525 acres have been/are being utilised for plant and township facilities respectively.

(b) Bokaro Steel Plant has, on lease, allotted 202.478 acres of land to outside parties.

(c) There is no area of land which can be said to be vacant land as the land was acquired and is required for various operational and technological requirements besides requirements like disposal system, afforestation, staff quarters, educational and public buildings etc. according to the plan and layout.

(d) to (f) Provision of alternative plots to displaced persons for rehabilitation purposes is the responsibility of the State Govt. However, the Plant authorities have allotted 37 commercial plots in Bokaro Steel City area to displaced persons who had applied in response to its advertisement. A reservation of 16.6% out of 50% of the availability in this regard exists for displaced persons.

Bokaro Steel Plant, does give preference to displaced persons in the matters of employment and allotment of shops/plots and has so far provided employment to 13,640 displaced persons.

235 *Public Sector*
Takeover of Hindustan Vegetable Oil Corporation by State Trading Corporation

2730. SHRI MANJAY LAL:
SHRI R. N. RAKESH:

Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporation of India propose to take